

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA No. 294/97

Date of order: 28.5.1998

Mukesh Kumar Sharma S/o Satya Narain Sharma aged about 22 years aspirant of appointment on the post of Extra Departmental staff in Department of Posts.

.. Applicant

Versus

1. Union of India through Secretary to the Govt. of India, Department of Posts, Ministry of Communication, New Delhi
2. Chief Post Master General, Rajasthan Circle, Jaipur.
3. Assistant Superintendent of Post Offices, Jaipur East Sub-Division, Jaipur
4. Assistant Superintendent of Post Offices, Jaipur West Sub-Division, Jaipur.
5. Post Master, Jawahar Nagar Head Post Office, Jaipur

.. Respondents

Mr. C.B.Sharma, counsel for the applicant

Mr. K.N.Shrimal, counsel for the respondents

CORAM:

Hon'ble Mr. Ratan Prakash, Judicial Member

ORDER

Per Hon'ble Mr. Ratan Prakash, Judicial Member

The learned counsel for the applicant states that after the directions of the Tribunal given to the respondents on 16.7.1997; the respondents have considered his case and the applicant has been appointment as E.D.A. at Parivahan Marg Post Office, Jaipur and that he has also joined at the new place. In view of it, the learned counsel for the applicant states that the relief claimed in the OA having been satisfied, the OA has become infructuous. The OA is accordingly dismissed with no order as to costs. The interim direction issued on 16.7.1997 stands vacated.

  
(Ratan Prakash)  
Judicial Member